

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1313**  
ANSWERED ON 09.02.2021

TIME-BOND IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES

1313. SHRI AJAY BHATT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to establish any effective mechanism at the level of Chief Minister or Ministers in States for time-bound implementation of schemes as the funds are not disbursed due to non-submission of utilization certificates and statements of audited accounts on time;
- (b) if so, the details thereof; and
- (c) if not, the steps being taken by the Government for time-bound implementation of schemes?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) to (c) No Sir, There is no proposal to establish any new mechanism at the level of Chief Minister or Ministers in States for time-bound implementation of schemes. However, the Ministry of Rural Development accords emphasis on proper implementation of all its rural development schemes. In order to ensure the programme benefits reach the rural poor, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development programmes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors, Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies, internal audit and Public Financial Management System (PFMS) implementation. Further, a State Level Development Coordination Committee under the chairmanship of Chief Minister has been provided to look for monitoring and coordination of all the centrally sponsored schemes. They also look at the issues for time bound implementation of Central/Centrally Sponsored Schemes.

As per the reports/returns received from the state governments/UT Administrations, the implementation of these programmes have been found to be satisfactory. Third-Party evaluation of the Schemes is also carried out regularly and actions, as appropriate, are taken on the findings.

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